

<i>Sl. No.</i>	<i>Type of Vehicle</i>	<i>1991</i>	<i>1992</i>
3.	Mini Bus	88	111
4.	Private Bus	596	719
5.	Other State Bus	69	61
6.	Red Line	-	8
Total		1445	1533

[English]

Levies on paper making Units

667. SHRI SIVAJI PATNAIK:
SHRI UDDHAB BARMAN:
SHRIMATI SUSEELA
GOPALAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the indigenous paper units have to pay more levies than foreign units; and

(b) if so, the details of the levies on indigenous and foreign units and the reasons for such an imbalance?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) In the levy of excise duty on paper, no distinction is made on the basis whether it is manufactured by an indigenous unit or others. This is so in respect of levy of import duty also.

(b) Does not arise in view of (a) above.

Personal Banking Centre by State Bank of India

668. PROF. PREM DHUMAL:
DR. LAXMINARAYAN
PANDEYA:

Will the Minister of FINANCE be pleased to state:

(a) whether a personal banking centre has been opened by the State Bank of India in New Delhi;

(b) if so, the services being provided by the centre;

(c) whether the Government propose to open more such centres in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) and (b). State bank of India have reported that a personal banking centre has been established in New Delhi. The functions assigned to this Centre are developing and maintaining a pool of

resources to meet the varied requirements of personal banking clientele, evaluating and preparing marketable business packages, undertaking market surveys/ research on a continuing basis, identifying customers' needs, studying buyers behaviour and suggesting suitable product designs etc.

(c) and (d). The Goiporia Committee on Customer Service has, inter alia, recommended that personal banking branches may be opened in residential areas. In order to improve credibility in the area of customer service, the Committee has suggested that banks may set up selectively high profile personal banking branches at metro Centres for offering personalised and counselling services. The recommendation has been accepted by the Reserve Bank of India and banks have been advised to implement the same.

[*Translation*]

Unutilised Foreign Loans

669. DR. MAHADEEPAK SINGH SHAKYA:
DR. K.D. JESWANI:
SHRI H.D. DEVEGOWDA:

SHRI D. VENKATESWARA RAO:

SHRI ANNA JOSHI:
SHRI SRIKANTA JENA:
SHRI CHANDRA JEET YADAV:
SHRI MOHAN SINGH (DEORIA):
SHRI VIJOY KUMAR YADAV:
SHRI INDRAJIT GUPTA

Will the Minister of FINANCE pleased to state:

(a) the total amount of loans sanctioned by foreign countries/ institutions lying unutilised as on December 31, 1992, country/ institution-wise; and

(b) the break up of such unutilised loans, project-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) Information is given in the attached Statement I

(b) Information is given in the attached Statements- II & III.

STATEMENT-I

(*Rs. in Crores*)

<i>S. No.</i>	<i>Country/Institution</i>	<i>Undrawn Balance</i>
1.	A.D.B.	6543.29
2.	I.B.R.D.	15574.11
3.	I.D.A.	14433.71
4.	I.F.A.D.	103.74
5.	O.P.E.C.	59.69
6.	Australia	40.21